

ITEM NO.17

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 281/2026

JAIMIN PATEL

Petitioner(s)

VERSUS

DEPARTMENT OF PERSONNEL AND TRAINING (DOPT) & ORS. Respondent(s)

FOR ADMISSION

IA No. 67760/2026 - EXEMPTION FROM FILING O.T.

Date : 12-03-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Ms. Anushree Prashit Kapadia, AOR
Mr. Pranay Bhardwaj, Adv.
Mr. Shivank S. Singh, Adv.
Ms. Pragya Jaishwal, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

We are not inclined to entertain the present
petition filed under Article 32 of the Constitution
of India.

The Writ Petition is dismissed accordingly.

Pending application(s), if any, shall stand
disposed of.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILLEY)
ASSISTANT REGISTRAR